

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:637
ANSWERED ON:08.07.2009
KIDNEY RACKET
Singh Shri Radha Mohan

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware that a number of doctors in the private nursing homes allegedly remove kidney of the patients under the garb of some other operations;
- (b) if so, the number of such incidents came to light during the last one year till date, state-wise including Delhi, Gurgaon and Noida;and
- (c) the punitive action being taken by the Government to curb such unhealthy practice?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (c) Yes. A kidney scam in Gurgaon, Haryana came to notice through media on 25.01.2008. It was alleged that more than 500 kidney transplants have taken place illegally from this area. Ministry of Health and Family Welfare had requested CBI to conduct a detailed enquiry into the existence of such unauthorized transplantation centres in the country and their modus operandi. The following accused persons are in police custody remand of CBI. They are Dr. Armit Kumar, Dr. Upender, Gyasuddin, Tagdish Nai, Dr. Saraj Kovind, Dr. Jeevan Kumar, Manoj Kumar, Dr. K.K. Aggarwal. Sale/purchase of human organs is already prohibited under Transplantation of Human Organs Act, 1994. Appropriate authorities established under this Act are responsible and empowered to check the illegal activities of human organs trafficking. A statement showing the details received from the State Governments is Annexed.